

for shell-fishing for the shell-fishing season 1962-63.

(b) and (c). Registration of M.V. Prema as a shell-fishing boat expired on 1st May, 1962, and she did not ply as a shell-fishing vessel or engage in shell-fishing after 30th April, 1962.

Welfare of Scheduled Castes and Scheduled Tribes in Punjab

1212. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state:

(a) the amount given to various non-official organisations in Punjab for the removal of untouchability and welfare of the Scheduled Castes and Scheduled Tribes during Second Five Year Plan period so far; and

(b) the names of the organisations?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) During the 2nd Plan period Rs. 10,000 were given to non-official organisations in Punjab working for the welfare of Scheduled Castes and Backward Classes and also for doing propaganda for the removal of untouchability. No grant was given for welfare work among Scheduled Tribes.

(b) (i) All India Backward Classes Federation, Delhi.

(ii) Punjab Harijan Sewak Sangh, Jullundur.

'Adult Women's Education in Andhra'

1213. Shrimati Laxmi Bai: Will the Minister of Education be pleased to state:

(a) the amount allotted to Andhra Pradesh for special scheme of adult women education during 1961-62 and 1962-63; and

(b) the amount utilised by the State Government during the same period?

The Minister of Education (Dr. K. L. Shrimali): (a) The outlay included in the State Development Plans for 1961-62 and 1962-63 for adult women's education is Rs. 1.87 lakhs and Rs. 0.50 lakhs respectively. The Central financial assistance is not being released for individual schemes but for general education as a whole.

(b) 1961-62	Rs. 1.79 lakhs
1962-63	Rs. 0.50 lakhs (anticipated expenditure)

Welfare of Scheduled Castes in Orissa

1214. { Shri G. Mohanty;
Shri Ramchandra Mallick:

Will the Minister of Home Affairs be pleased to state the non-official agencies in Orissa which applied for grants-in-aid with regard to schemes submitted by them for the welfare of Scheduled Tribes during 1962-63?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): A statement giving the required information is laid on the Table of the House. [Placed in Library, See No. LT-1038/63.]

मध्य प्रदेश में पाया गया बन्देज जंहा

१२१५. श्री उदिया : क्या खान और ईषन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के शहडोल जिले में उमरिया बांध व गड़ के पास मढ़ी बाग तथा अन्य कई स्थानों में लोहा पाया गया है ;

(ख) यदि हां, तो उसकी मात्रा और क्वालिटी (किस्म) कितनी और कैसी है ; और

(ग) सरकार इस सम्बन्ध में क्या कदम उठाने का विचार कर रही है ?

खान और ईषन मंत्री (श्री के० दे० मालवीय) : (क) शहडोल जिले में उमरिया नगर के पास केवल कारीमाती नामक स्थान पर कुछ कच्चा लोहा पाया गया ।